Company Appeal No. 05/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017

NAME OF THE PARTIES:

Mr. Kiran R. Ganatra

V/s.

M/s. E-Square Leisure Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act, 2013.

NAME DESIGNATION

Durgapsesad logari Advocate

1/6 PDS Legar

Respondent No.)

2 Sarah Thanawala Advocate i/b

Dhrive Gladhay & is.

Petitioners

ORDER

CA No. 5/58, 59/NCLT/MB/MAH/2016

The Counsel for the Applicant as well as the Respondent are present.

List this matter for further hearing on 22.09.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)